

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No. 211 of 2021(SZ)

P. Palaniappan,  
S/o. Ponnusamy,  
Meenangadu, Masinaickenpatti PO,  
Salem District – 636 103.

...Applicant

Vs

The Ministry of Environment, Forest and Climate Change,  
Rep. by its Under Secretary,  
3<sup>rd</sup> Floor, Prithvi-Block,  
Indira Paryavaran Bhavan,  
Jorbagh Road,  
New Delhi – 110 003.

...Respondents

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Filed by  
Thiru. Sai Sathya Jith  
Advocate, Chennai.



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**REPORT FILED ON BEHALF OF THE 4<sup>TH</sup> & 9<sup>TH</sup> RESPONDENTS  
TAMIL NADU POLLUTION CONTROL BOARD.**

I, R.Sarasavani, D/o. J. Raghavan, Hindu, aged about 57 years, having my office at No. 76, Mount Salai, Guindy, Chennai -600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032, and I am filing this Report on behalf of the 4<sup>th</sup> & 9<sup>th</sup> Respondents, TNPCB and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that the Hon'ble NGT in its order dated 02.08.2022 directed inter alia as follows:

*Para 4: The Department of Geology and Mining is once again directed to file a comprehensive final report in this regard without any delay. In the meanwhile, the pollution Control Board is also directed to file their independent report after Ambient Air Quality analysis is done”.*

3. It is respectfully submitted that in pursuance to the above said Hon'ble NGT order, Ambient Air Quality survey was conducted through the Advanced Environmental Laboratory, TNPCB, Salem in the following quarries and crushers located in the Masinaickenpatti Village, Valapadi Taluk, Salem District from 23.11.2022 to 28.11.2022 as follows:.

*08/11/22*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD  
76, MOUNT SALAI, GUINDY,  
CHENNAI - 600 032.

S. No	Name of the unit	Activity of the unit	Date of Survey
1	M/s. Shree Parasakthi Crusher Pvt. Ltd.	Crusher- production of Blue Metal Lumps- 10000 T/M	28.11.2022
2	M/s. Sri Annamar Blue Metals	Crusher-Blue metal jelly of size 40mm, 20mm, 12mm, 6mm and blue metal powder-10000 T/M	23.11.2022
3	M/s. K Neela Rough Stone Quarry	Quarry- 175540Cu.m of Rough stone/5 years	23.11.2022
4	M/s. Sri Vijayalakshmi Bluemetals	Crusher- Blue metal jelly of size 40mm, 20mm, 12mm, 6mm and blue metal powder-10000 T/M	26.11.2022
5	M/s. Lavanya Rough stone and Gravel Quarry	Quarry- 38570 Cu.m of Rough stone/5 years 3724 Cu.m of gravel/5 years	26.11.2022
6	M/s. D Lavanya Rough Stone Quarry	Quarry- Not in operation	AAQ survey could not be carried out as the unit has reported that the mining agreement was yet to be executed by the unit.
7	M/s. Giri Sahajanya Projects	Crusher- Blue metal jelly of size 40mm, 20mm, 12mm, 6mm and blue metal powder-124900 T/M (not in operation)	AAQ survey could not be carried out, as the unit has reported that they have not obtained the EB connection from TNEB
8	M/s. B Gokulnath Rough Stone Quarry	Quarry- 139180 Cu.m of Rough stone/5 years	28.11.2022

#### A. Ambient Air Quality Monitoring

S.No	Name of the unit	Activity	Ambient Air Quality Monitoring RSPM- PM <sub>10</sub> in µg/m <sup>3</sup>				*Std
			at upside of the unit (upwind direction)	at downside of the unit (upwind direction)	at upside of the unit (downwind direction)	at downside of the unit (downwind direction)	
1	M/s. Shree Parasakthi Crusher Pvt. Ltd.	Crusher	72	62	78	86	100

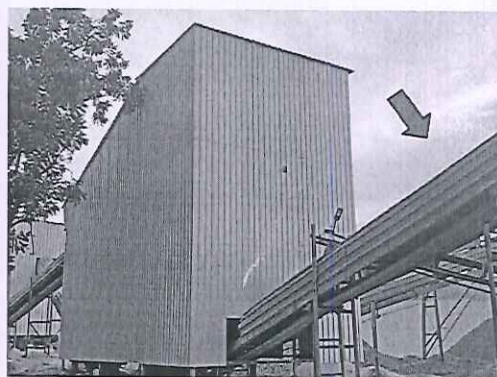
  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
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 76, MOUNT SALAI, GUINDY,  
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2	M/s. Sri Annamar Blue Metals	Crusher	72	67	78	92	100
3	M/s. K Neela Rough Stone Quarry	Quarry	80	72	67	75	100
4	M/s. Sri Vijayalakshmi Bluemetals	Crusher	59	58	71	73	100
5	M/s. Lavanya Rough stone and Gravel Quarry	Quarry	62	53	78	75	100
6	M/s. B Gokulnath Rough Stone Quarry	Quarry	51	82	68	53	100

\*National Ambient Air Quality Standards (CPCB Notification No. B-29016/20/90/PCI-I dated 18.11.2009)

### 1. M/s. Shree Parasakthi Crusher Pvt. Ltd.

- The unit has provided closed shed with sprinkler arrangements for Primary, Secondary Jaw crushers and Vibratory screens. Green belt is being developed around the site.
- The unit has to provide water spraying arrangement to arrest fugitive emission due to the movement of trucks and the unit has to increase the green belt cover area around their premises.
- The unit has to provide chute to control fugitive emission from material dropping through the conveyor belt.



### 2. M/s. Sri Annamar Blue Metals

- The unit has provided closed shed and GI sheet covering for Primary, Secondary Jaw crushers and Vibratory screens. GI sheet cover for the conveyors and at unloading point.

*Shree Parasakthi*

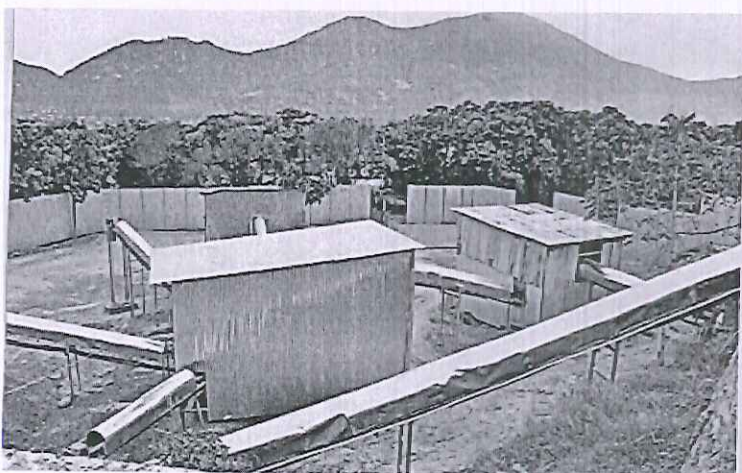
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD  
76, MOUNT SALAI, GUINDY,  
CHENNAI - 600 032.

- The unit has to provide water spraying arrangement on the road surface to arrest fugitive emission due to the movement of trucks
- The unit has to provide chute to control fugitive emission from material dropping through the conveyor belt.



### 3. M/s. Sri Vijayalakshmi Blue Metals

- The unit has provided closed shed and GI sheet covering for Primary, Secondary Jaw crushers and Vibratory screens. GI sheet cover for the conveyors and at unloading point.
- The unit is developing green belt around the premises
- The unit has to provide chute to control fugitive emission from material dropping through the conveyor belt.



The above crusher units have provided Air pollution control measures as mentioned above and also recommendations were given to provide additional measures also.

However, the AAQ values obtained for all the above units are within the prescribed standard value.

### 4. M/s. K Neela Rough Stone Quarry

- The unit has to provide water spraying arrangement on the road surface to arrest fugitive emission due to the movement of trucks

*Handwritten signature*  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD  
 76, MOUNT SALAI, GUINDY,  
 CHENNAI - 600 032.

### 5. M/s. Lavanya Rough stone and Gravel Quarry

- The unit has to improve green belt cover around its premises

### 6. M/s. B Gokulnath Rough Stone Quarry

- The unit has to provide water spraying arrangement on the road surface to arrest fugitive emission due to the movement of trucks

All the AAQ values obtained for all the above units are within the prescribed standard value.

### B. Noise Level Monitoring

- Noise level monitoring was carried out at four locations around the boundary of each site for five minutes at each location during the operation of the units.
- Regular unit's activities were observed at all the units during sampling except R14- M/s. Lavanya Rough stone and Gravel Quarry, where blasting was not carried out, instead available boulders were drilled, broken & loaded in to Tipper lorry.

#### 1. M/s. Shree Parasakthi Crusher Pvt. Ltd.

S.No	Location	Direction	Distance (m)	Sound Level Leq in dB(A)		
				L <sub>eq</sub>	L <sub>Max</sub>	L <sub>min</sub>
1	On top of scaffolding nearby old quarry	NE	150	53.8	58.3	49.2
2	On top of scaffolding nearby Mr. Subramani's house	SE	200	54.5	58.0	53.2
3	On top of scaffolding at nearby agricultural land	SW	150	54.9	66.4	48.4
4	On top of scaffolding nearby primary Jaw crusher	NW	100	54.3	64.0	51.2

#### 2. M/s. Sri Annamar Blue Metals

S.No	Location	Direction	Distance (m)	Sound Level Leq in dB(A)		
				L <sub>eq</sub>	L <sub>Max</sub>	L <sub>min</sub>
1	On top of scaffolding nearby unit's office premises	NE	100	58.4	62.2	56.2
2	On top of scaffolding in SE side area of the unit	SE	80	61.2	64.1	59.3
3	On top of scaffolding in SW side (open field) of the unit	SW	110	64.7	68.1	60.8
4	On top of scaffolding near Neela quarry	NW	80	62.1	64.1	60.7

#### 3. M/s. K Neela Rough Stone Quarry

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD  
 76, MOUNT SALAI, GUINDY,  
 CHENNAI - 600 032

S.No	Location	Direction	Distance (m)	Sound Level Leq in dB(A)		
				L <sub>eq</sub>	L <sub>Max</sub>	L <sub>min</sub>
1	Open field at NE corner of the quarry	NE	100	43.6	53.9	41.3
2	Open field at SE corner of the quarry	SE	100	51.2	59.5	49.1
3	Open field at SW corner of the quarry	SW	100	55.1	67.9	40.4
4	Open field at NW corner of the quarry	NW	100	50.1	64.1	41.4

#### 4. M/s. Sri Vijayalakshmi Bluemetals

S.No	Location	Direction	Distance (m)	Sound Level Leq in dB(A)		
				L <sub>eq</sub>	L <sub>Max</sub>	L <sub>min</sub>
1	Open field at NE corner of the crusher	NE	125	51.4	56.1	49.9
2	Open field at SE corner of the crusher	SE	120	51.0	63.0	48.1
3	Open field at SW corner of the crusher	SW	100	51.6	60.2	49.0
4	Open field at NW corner of the crusher	NW	100	53.3	61.5	51.3

#### 5. M/s. Lavanya Rough stone and Gravel Quarry

S.No	Location	Direction	Distance (m)	Sound Level Leq in dB(A)		
				L <sub>eq</sub>	L <sub>Max</sub>	L <sub>min</sub>
1	Open field at NE corner at the side	NE	120	50.2	68.2	41.1
2	Open field at SE corner at the side	SE	120	50.7	61.4	48.2
3	Open field at SW corner at the side	SW	90	52.2	60.3	44.4
4	Open field at NW corner at the side	NW	100	50.4	57.9	42.4

#### 6. M/s. B Gokulnath Rough Stone Quarry

S.No	Location	Direction	Distance (m)	Sound Level Leq in dB(A)		
				L <sub>eq</sub>	L <sub>Max</sub>	L <sub>min</sub>
1	On top of scaffolding in open agri field at NE area	NE	200	45.1	55.0	41.5
2	On top of scaffolding (SE) side of open field Quarry	SE	75	47.5	57.9	42.8
3	On top of scaffolding in open field of Agri land near Palaniappa (Complainant's house)	SW	200	50.9	61.6	46.9
4	On top of scaffolding (NW) side of Agri land	NW	200	53.6	65.1	43.1

\*Ambient Air Quality Standards in respect of Noise (as per Schedule of The Noise Pollution (Regulation and Control) Rules, 2000)

Category of Area/ Zone	Limits in dB(A) Leq	
	Day Time	Night Time
Industrial area	75	70
Commercial area	65	55
Residential area	55	45
Silence Zone	50	40

Since, the area of all the Quarry & Crushers belong to "Unclassified area", the noise value could not be compared with the Standards. However, the noise values are found to be well within the standards of Day time- Industrial & Commercial area.

It is respectfully submitted that the consent and operational status of the respondent units are as follow:

S. No	Name of the unit	Consent Status	Operation status
1	M/s. Shre Parasakthi Crusher Pvt. Ltd., S.F No. 243/1, Masinaickenpatti village, Valapadi TK, Salem (R11)	Consent to Operate from the Board was issued to the unit vide Proceeding No. F.0477SLM / OS /DEE /TNPCB/SLM/W&A /2010 dated. 17.05.2010. Subsequently, the consent was renewed for the period up to 31.03.2028.	The unit is in operation
2	M/s. Sri Annamar Blue Metals, S.F No. 199/8, Masinaickenpatti village, Valapadi TK, Salem. (R12)	Consent to Operate from the Board was issued to the unit vide Proceeding No. F.1750SLM /OS /DEE /TNPCB/SLM/W&A/2020 dated. 07.03.2020. Subsequently, the consent was renewed for the period up to 31.03.2028.	The unit is in operation
3	M/s. K Neela Rough Stone Quarry, S.F No. 199/1(P), Masinaickenpatti village, Valapadi TK, Salem (R12)	Consent to Operate from the Board was issued to the unit vide Proceeding No. F.1840SLM /RS/ DEE/TNPCB/SLM/W&A/2019 dated. 22.03.2019 with validity for the period up to 31.03.2023.	The unit is in operation
4	M/s. Sri Vijayalakshmi Bluemetals, S.F No. 223/2, Masinaickenpatti village, Valapadi TK, Salem (R13)	Consent to Operate from the Board was issued to the unit vide Proceeding No. F.1807SLM /OS /DEE/TNPCB/SLM/W&A/2012 dated. 11.09.2012. Subsequently, the consent was renewed for the period up to 31.03.2028.	The unit is in operation
5	M/s. Lavanya Rough stone and Gravel Quarry, S.F No. 199/12, Masinaickenpatti village, Valapadi TK, Salem(R14)	Consent to Operate from the Board was issued to the unit vide Proceeding No. F.1607SLM /OS/ DEE/TNPCB/SLM/W&A/2017 dated. 01.12.2017 with validity for the period up to 29.01.2023	The unit was in operation during the AAQ testing. Presently, the unit is not in operation due to expiry of mining lease.
6	M/s. D Lavanya Rough Stone Quarry, S.F No. 199/1(P), Masinaickenpatti village, Valapadi TK, Salem (R14)	Consent to Operate from the Board was issued to the unit vide Proceeding No. F.2547SLM /OS/DEE/ TNPCB/SLM/W&A/2021 dated. 07.05.2021 with validity for the period up to 04.12.2023	Not in operation as the unit is yet to execute the mining agreement
7	M/s. Giri Sahajanya Projects, S.F No. 199/10 (P), Masinaickenpatti village, Valapadi TK, Salem(R14)	Consent to Operate from the Board was issued to the unit vide Proceeding No. F.1142SLM /OS /DEE/ TNPCB/SLM/W&A/2022 dated. 14.05.2022 with validity for the period up to 31.03.2024	Presently, the unit is in operation.

8	M/s. B Gokulnath Rough Stone Quarry, S.F No. 241/14(P), Masinaickenpatti village, Valapadi TK, Salem (R15)	Consent to Operate from the Board was issued to the unit vide Proceeding No. F.2512SLM /RS /DEE/TNPCB/SLM/W&A/2020 dated. 16.12.2020. Subsequently, the consent was renewed for the period up to 31.03.2025.	The unit is in operation
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It is respectfully submitted that the units have not been levied with environmental compensation..

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD  
 76, MOUNT SALAI, GUINDY,  
 CHENNAI - 600 032.

**BEFORE ME**

### VERIFICATION

I, R. Sarasavani, D/o. J. Raghavan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD  
 76, MOUNT SALAI, GUINDY,  
 CHENNAI - 600 032.

**BEFORE THE NATIONAL GREEN  
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9<sup>TH</sup> RESPONDENTS - TAMIL NADU  
POLLUTION CONTROL BOARD**

**Advocate for Respondent- TNPCB:  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:08.03.2023**

**Date of hearing on:09.03.2023**

